

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1119 /Confdl./2017
II-3-2/2002 (Part - II)

Bilaspur, dated the 13th October, 2017

The following Judicial Officers of Lower Judicial Service, as specified in column No. (2) of the table below, in whose favour a certificate was issued vide Registry Order Nos. 1061/Confdl./2015/II-3-2/2002 (Pt.-II) dated 04.12.2015 and 228/Confdl./2015/II-3-2/2002 (Pt.-II) dated 18.03.2016, are, hereby, confirmed in Lower Judicial Service from the date mentioned in column No. (3): -

TABLE

S.No.	Name of Judicial Officer	Date of confirmation
(1)	(2)	(3)
1.	Smt. Priyanka Agrawal	29.09.2016
2.	Shri Hemant Kumar Ratre	01.10.2016
3.	Smt. Archana Bhaskar	01.11.2016
4.	Shri Pawan Kumar Agrawal	23.12.2016
5.	Shri Pankaj Dixit	24.12.2016
6.	Mohd. Jahangir Tigala	01.05.2017
7.	Shri Brijesh Rai	01.06.2017
8.	Shri Subodh Mishra	01.06.2017
9.	Smt. Ravinder Kaur	27.06.2017
10.	Ku. Sakshee Dixit	27.06.2017
11.	Shri Sheelu Singh	01.07.2017
12.	Ku. Namita Anne Minj	28.07.2017
13.	Shri Sumit Kumar Harsyana	28.07.2017
14.	Shri Jeetendra Pradhan	29.07.2017
15.	Dr. Sumit Kumar Soni	04.08.2017

BY ORDER OF THE HIGH COURT


(RAJANI DUBEY)
I/C REGISTRAR GENERAL
Contd...2/-

(2)

Endt. No. 1120 /Confdl./2017
II-3-2/2002 (Part - II)

Bilaspur, dated the 13th October, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Computerisation/ I. & E./ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (18)
 - a) Smt. Priyanka Agrawal, VIII Civil Judge Class-II, Raipur,
 - b) Shri Hemant Kumar Ratre, X Civil Judge Class-II, Bilaspur,
 - c) Smt. Archana Bhaskar, VI Civil Judge Class-II, Durg,
 - d) Shri Pawan Kumar Agrawal, Civil Judge Class-II, Keshkal,
 - e) Shri Pankaj Dixit, Civil Judge Class-II, Pithoura,
 - f) Mohd. Jahangir Tigala, Civil Judge Class-II, Kota,
 - g) Shri Brijesh Rai, Civil Judge Class-II, Kartala,
 - h) Shri Subodh Mishra, Addl. Judge to the Cour of Civil Judge Class-II, Raigarh at Sarangarh,
 - i) Smt. Ravinder Kaur, Civil Judge Class-II, Katghora,
 - j) Ku. Sakshee Dixit, Civil Judge Class-II, Manendragarh,
 - k) Shri Sheelu Singh, Civil Judge Class-II, Pakhanjur,

Contd...3/-

(3)

- l) Ku. Namita Anne Minj, Civil Judge Class-II, Lormi,
m) Shri Sumit Kumar Harsyana, Civil Judge Class-II, Saja,
n) Shri Jeetendra Pradhan, Civil Judge Class-II, Dharamjaigarh,
o) Dr. Sumit Kumar Soni, Secretary, District Legal Services Authority, Balod
for information.
- (16) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (17) Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (18) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (19) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Accounts & Pay Bill/ A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ R.G./ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(RAJAN DUBEY)
I/C REGISTRAR GENERAL